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Uma Singh Vs State Of U.P. And 3 Others

Writ - C No. - 37911 Of 2023

Court: Allahabad High Court

Date of Decision: Nov. 9, 2023

Acts Referred:
U.P. Panchayat Raj Rules, 1947 â€" Rule 256, 257#U.P. Panchayat Raj Act, 1947 â€" Section 95(1)(g)

Hon'ble Judges: Manju Rani Chauhan, J

Bench: Single Bench

Advocate: Vineet Kumar Singh

Final Decision: Allowed

Judgement